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CORAM:

Present:

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES: Dolphin Offshore Enterprise (Mauritius) Pvt. Ltd.
V/s.
Unison Engineering & Construction Pvt. Ltd.

S. No.	NAME	DESIGNATION	SIGNATURE
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S. No.	NAME	DESIGNATION	SIGNATURE
1.	ARUN SAXENA	Adv. for Rajasthan Corp. Sektris.	
2.	Pratap Manmohan Nimbalkar	Adv "	

MA 500/2017 in CP No.594/I&BP/NCLT/MB/MAH/2017

Contd...2/-

MA 500/2017 in CP No.594/I&BP/NCLT/MB/MAH/2017

Since the Interim Insolvency Resolution Professional has not appeared despite notice has been given by the applicant herein, looking at the complexities involved in this application, this applicant is again directed to communicate next date of hearing to the Interim Insolvency Resolution professional and file proof of service on next date of hearing.

List this application for hearing on 7.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)